

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.158/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Buildcon Pvt. & Ors.		
Under Section	397/389		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA (RS) }
2. CS. ROHIT KUMAR KESHARI (PCS) } PETITIONER

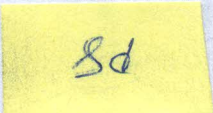
Rohit Keshri
27/11/17.

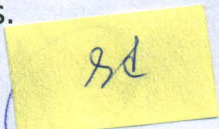
1. RATNANZO BANERJEE SR. ADVOCATE }
2. SWAPNA CHOURBEY, ADVOCATE } RESPONDENT

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 29/11/2017 for remaining arguments.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)